

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1809**  
TO BE ANSWERED ON THE 8<sup>TH</sup> MARCH, 2016

**NATIONAL CROP INSURANCE PROGRAMME**

1809. SHRI PINAKI MISRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the National Crop Insurance Programme (NCIP) has been implemented in Odisha, if so, the details thereof;
- (b) the details of the response of the farmers about the benefits of this insurance programme for the year 2014-15;
- (c) whether any review has been conducted by the Government under the NCIP based on the feedback of the beneficiaries; and
- (d) if so, whether the Government has a proposal to improve the NCIP and the time by which it is likely to be implemented in the State?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (DR. SANJEEV KUMAR BALYAN)

(a): State Government of Odisha has not implemented the major components scheme viz. (i) Modified National Agricultural Insurance Scheme (MNAIS) & (ii) Weather Based Crop Insurance Scheme (WBCIS) of National Crop Insurance Programme (NCIP) in the State. However, one component namely Coconut Palm Insurance Scheme (CPIS) of NCIP was implemented in the State.

State Government has implemented National Agricultural Insurance Scheme (NAIS).

(b): Total 371 lakh farmers (including 19.18 lakh under NAIS & 0.04 lakh under CPIS component of NCIP in Odisha) were covered during 2014-15 under various components of NCIP and NAIS in the country.

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(c) & (d): The existing crop insurance schemes namely, NCIP with its three component schemes viz. MNAIS, WBCIS & CPIS and NAIS have been comprehensively reviewed based on the feedback received from various stakeholder including States/UTs and farmers/farmers' organizations. Based on this review, Government of India has already approved the Pradhan Mantri Fasal Bima Yojana (PMFBY) which would replace the existing schemes of National Agricultural Insurance Scheme (NAIS) & Modified National Agricultural Insurance Scheme (MNAIS) from ensuing Kharif 2016.

Premium rates payable by farmers, selection of insurance company & administrative and operational structure of Weather Based Crop Insurance Scheme (WBCIS) have also been rationalized and brought at par with PMFBY.

Administrative Approval requesting the State/UT Governments to implement the restructured PMFBY and WBCIS in the States/UTs from Kharif 2016 season has already been issued by the Government of India.

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